

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00487/2019

Jabalpur, this Monday, the 05th day of August, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Indira Yadav, aged about 37 years, W/o Shri Manoj Kumar Jain,
Occupation T.G.T (Hindi), K.V., COD, Jabalpur (M.P.) – 482001

-Applicant

(By Advocate – Shri K.V.S Sunil Rao, proxy counsel of Shri Swapnil Ganguly)

V e r s u s

1. Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110016.
2. Assistant Commissioner (Estt.II), Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110016.
3. Deputy Commissioner KVS, Regional Office – Jabalpur, GCF Estate, Behind Science College, Jabalpur (M.P) – 482001.

-Respondents

(By Advocate – Shri Saket Anand Tiwari, proxy counsel of Shri Pankaj Dubey)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application as it has been rendered infructuous.

2. Accordingly, O.A is dismissed as withdrawn.
3. Since this O.A has been dismissed, no orders are required to pass in MA No.200/779/2019 for intervention.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member